## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

## CRA No. 1786 of 2014

(MANENDRA SINGH AND OTHERS Vs THE STATE OF MADHYA PRADESH)

## Dated: 02-03-2023

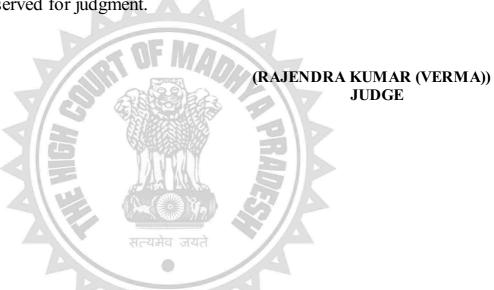
Shri Manish Datt - Senior Advocate with Shri Siddharth K Sharma -Advocate for the appellants.

Shri Aditya Gupta - Panel lawyer for the respondent-State.

Shri Shivam Singh  $\hat{a} \in \text{``Advocate for the objector.'}$ 

With the consent of both the parties, the matter is heard finally.

Reserved for judgment.



DevS